12.05 hrs.

MESSAGES FROM RAJYA SABHA

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:—

- (i) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 10th March, 1976 agreed without any amendment to the Indian Lighthouse (Amendment) Bill, 1976, which was passed by the Lok Sabha at its sitting held on the 8th March, 1976."
- (ii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business In the Rajya Sabha, I am directed to enclose a copy of the Tamil Nadu State Legislature (Delegation of Powers) Bill, 1976, which has been passed by the Rajya Sabha at its sitting held on the 10th March, 1975"
- (iii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Indian Standards Institution (Certificate Marks) Amendment Bill, 1976, which has been passed by the Rajya Sabha at its sitting held on the 10th March, 1976."

BILLS AS PASSED BY RAJYA SABHA

SECRETARY-GENERAL Sir. I lay on the Table of the House the following Bills, as passed by Rajya Sabha:—

- The Tamil Nadu State Legislature (Delegation of Powers) Bill, 1976.
- (2) The Indian Standards Institution (Certification Marks) Amendment Bill, 1976.

12.04 hrs.

BUSINESS OF THE HOUSE

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH): With your permission, Sir. I rise to announce that the Government Business in this House during the week commencing 15th March, 1976, will consist of:—

- (1) Further discussion on the Ratiway Budget for 1976-77.
- (2) Discussion on the Resolution seeking approval of the Notification regarding export duty on groundnut shell, groundnut kernel and coffee.
- (3) Consideration and passing of the Tamil Nadu State Legislature (Delegation of Powers) Bill, 1976, as passed by Rajya Sabha.
- (4) General discussion on the General Budget for 1976-77.
- (5) Submission to the vote of the House of Demands for Grants on Account (General) for 1976-77.

As Members are already aware, the General Budget for 1976-77 will be presented at 5 p.m on Monday, the 15th March, 1976.

12.95 hrs.

JOINT COMMITTEE ON OFFICES OF PROFIT

RECOMMENDATION TO RAJYA SABHA TO ELECT A MEMBER

SHRI PATTABHI RAMA RAO (Rajamundry). Sir, I beg to move:

"That this House do recommend to Rajya Sabha that Rajya Sabha to elect one member of Rajya Sabha according to the principle of proporfional representation by means of [Shri Pattabhi Rama Rao]

the single transferable vote, to the Joint Committee on Offices of Profit in the vectory caused by the res gnation of Shri /V' N 'Gadgu from the Joint Committee and do communicate to this House the name of the member so elected by Rajya Sabha to the Joint Committee."

MR SPEAKER The question is

"That this House do recommend to Rajya Sabha that Rajya Sabha do elect one member of Raiya Sabha according to the principle - proportional representation bу means of the single transferable vote, to the Joint Committee on offi ces of Profit in the vacancy caused by the resignation of Shri V N Gad gil from the Joint Committee and do communicate to this House the name of the member so elected by Rajya Sabha to the Joint Committee

The motion was adopted

12 07 hrs.

SUPPLEMENTARY DEMANDS FOR 1975-76---GRANTS (GENERAL), Contd

The House will MR SPEAKER now take up further discussion on the Supplementary Demands for Grants in respect of the Budget (General). for 1975-76 Shrimatı Rohatgı may contı nue her reply

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUBHILA ROHATGI) It is indeed a pity that an hon Member of this House who had chosen to make a number of allegations or to make a number of charges-founded or unfounded-has chosen to be away at this time But since I think I will be failing in my duty if I don't mention some of them I would like to take the other side also He had accused the Government of double standards, of playing into the hands of the vested interests and making a mockery of parliamentary

institutions, making them a rubber stamp Even while conceding the success of the voluntary disclosure scheme he said that all those people who were really involved in it had been bailed out later by the Government In fact he did not agree that we were determined to see that the supremacy of Parliament is itself maintained, and he has given a different description of democracy altogether He had even gone to the extent of advising the Congress party as to how it should function-and would enumerate what were those functions All I would like to say after listening to those charges and after listening to the sermon that he expected us to gulp down and to understand the proper functioning of the party m bower is this I would only like to remind him that the picture is slightly different from what it was earlier And if he is not prepared to see read and be better informed I think there is no other way of convincing him But all I can say is that probably he is one of the most learned Members of the House here because some time ago, I remember, he had even gone to the extent of presenting an alternátive budget-some years ago Whether it was or was not accented. is a different matter But in these financial matters in these bucgetary matters I think he does have a lot of information So probably he refused to see the other side of the picture and hence these things were missed by him All I would like to say is this What is double standards'? The things as they transpired a year back were rising prises rising costs DA going up along with the difficulties caused to the common man and the difficulties the economy as a whole was facing in the fields of trade, agriculture and industry But now there is allround improvement in every field and walk of life I mean even the Economic Survey shows a glimpse of this. Today, by and large, the public as a whole welcomes the measures takenwhether it is a package programme of anti-infiationary measures or the frontal attack on the hoarders and those people who were indulging in all